

MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR

CAUSE LIST 29.11.2016

| S.NO | NAME OF MEDIATOR'S | TYPE OF CASE & NO.WITH TITLE OF CASE | NAME OF PETITIONER'S ADVOCATE'S | NAME OF RESPONDENT ADVOCATE'S |
|------|------------------------------------|---|---------------------------------|-------------------------------|
| 1 | Mr. Santosh Kumar Sankhla, Advocat | S.B. Civil Transfer Appeal (CTA) No. 111/2016 Smt. Pratigya Singh V/s Jai Prakash Bagotia | Mr. Rajesh Choudhary | Mr. Kishan Bansal |

Dheeraj Kumar Sharma
28/11/16
उपसचिव

राज. राज्य विधिक सेवा प्राधिकरण,
जोधपुर

“ Help The Needy -- Timely Help May Create History.”